

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.24/9/AMR/2022		9 of IBC	Shree Yash Stainless Private Limited Vs. Andhra Ferro Alloys Limited

ORDER

Mr.Chaitanya Nikte, Counsel for the OC present. Ms.Kruthi K, proxy counsel for the CD present and seeks for physical hearing. Hence, for physical hearing, list the matter on 08.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN